

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF FINANCIAL SERVICES  
**LOK SABHA**

**UNSTARRED QUESTION No. 4968**

TO BE ANSWERED ON 16<sup>th</sup> DECEMBER, 2016 (FRIDAY)/AGRAHAYANA 25, 1938  
(SAKA)

**PMJDY Account**

4968. PROF. A.S.R. NAIK: SHRI VENKATESH BABU T.G.:

Will the Minister of FINANCE be pleased to state:

- (a) whether there is any proposal to convert Prime Minister Jan Dhan Yojana (PMJDY) accounts into full-fledged savings accounts to prevent the misuses of PMJDY accounts and if so, the details thereof;
- (b) whether the banks are refusing to issue loans for PMJDY account holders and if so, the details thereof; and
- (c) the corrective measures taken by the Government in this regard?

Answer

The Minister of State in the Ministry of Finance  
(SHRI SANTOSH KUMAR GANGWAR)

(a) No, Madam.

(b) and (c) No, Madam. Under Pradhan Mantri Jan-Dhan Yojana (PMJDY), account-holder is eligible for an Overdraft (OD) facility of upto Rs.5000/- after six months of satisfactory performance of saving/credit history. Upto 02.12.2016, 23.63 lakh account holders have availed overdraft facility with disbursement of Rs.315.22 crore.

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